

**14.03 hrs.**

*The Lok Sabha re-assembled after Lunch at three minutes*

*past Fourteen of the Clock.*

( Mr. Deputy-Speaker *in the Chair*)

**MATTERS UNDER RULE 377**

MR. DEPUTY-SPEAKER: Now, the House will take up item No. 11, Matters under Rule 377.

Title: Need to transfer the Krishna Canal-Tada Railway Section in Vijayawada Division to Guntur Division of South Central Railways.

SHRI RAYAPATI SAMBASIVA RAO (GUNTUR): Sir, I would like to draw the attention of the hon. Railway Minister to the fact that the Guntur Railway Division, Andhra Pradesh has newly come into force. It was inaugurated in 1997. But it comprises only:

1. Guntur-Bibi Nagar
2. Guntur Krishna Canal
3. Guntur-Nandyal Section of S.C. Railway.

But Guntur district is closely connected to the districts of Prakasam and Nellore districts, geographically, industrially and business-wise. To have an effective connectivity with these parts, the track between Krishna Canal Junction and Tada lying between Vijayawada and Chennai Section which is under the jurisdiction of Vijayawada Railway Division be transferred to Guntur Division.

Guntur, Tenali and Vijayawada (Krishna Canal) are big towns, densely populated and are popular for education and business also having common urban development authority.

To meet the heavy rush of passengers moving between these three towns, it is requested that circular trains between Guntur-Tenali-Vijayawada be introduced.

To introduce the circular trains:

1. Krishna Canal--Guntur--doubling and electrification to be completed
2. Guntur--Tenali--doubling to be completed

To complete this doubling and electrification between Guntur and Krishna Canal estimated cost is coming to around Rs. 70 crore and doubling between Guntur and Tenali is coming to around Rs. 30 crore. Already survey has been conducted.

I, therefore, urge the hon. Minister to kindly accept this proposal which will be beneficial to the public for easy and quick movement and to improve business.